RAJYA SABHA

Wednesday, the 5th August, 1992/ 14th Sravana, 1914 (Saka)

The House met at eleven of the clock. The Deputy Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Maharashtra Karnataka Border Dispute

*401. DR. SHRIKANT RAM-CHANDRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) What was the outcome of the meeting of the Maharashtra leaders with the Prime Minister on the 17th July, 1992 about the Maharashtra-Karnataka border dispute;
- (b) whether any specific assurance has been given to the delegation; and
- (c) if so, what action Government propose to take in this regard?

ofMINISTER HOME THE AFFAIRS (SHRI S. B. CHAVAN): (a) to (c) The Prime Minister heard the grievances put forth by the deputation of leaders from Maharashtra and the border areas. No specific assurance was given to the delegation. The Central Government is of the view that the issue has to be essentially by the two state Governments by mutual discussion. Towards this end, the Central Government will extend all possible assistance.

DR. SHRIKANT RAMCHANDRA JICHKAR: Madam, my first supplementary is directed to Mr. Chavan. Mr. Chavan was the Home Minister of India before 1986. In 1986 he became the Chief Minister of Maharashtra. During that time the then Karnataka Government had published a booklet known as 'The True Story'. In reply to that bookket Mr. Chavan had published another

booklet known as 'Not a Story but Facts'. Now this booklet was submitted to the Government of India on 29th July, 1986 and this booklet enumerates 14 facts. I want to know, even at the risk of taking prayschitta—a sishya when he questions a guru he has to take prayaschitta. Kumarila Bhatta entered the kushagni. (Interruptions). Madam, even at the risk of taking the prayaschitta I want to ask the Home Minister, that now when he has again become the Home Minister whether these 14 facts have not undergone any change.

THE DEPUTY CHAIRMAN: I expect that he would tell only the true story and nothing else but the facts. That is expected of Mr. Chavan... (Interruptions)...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT-ARY AFFAIRS AND THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): The question asked by my friend is very interesting. But at the same time he says that the name of the book is "Tatta" it is also a fact that Mr. Chavan is the Home Minister of India and the policy followed by the Government of India is also Mr. Chavan's policy. "(Interruptions)...

THE DEPUTY CHAIRMAN. Your second supplementary.

SHRI JAGESH DESAI: Madem, this is no reply. He asked whether there is any change in the 14 facts and that has not been answered.

SHRI M. M. JACOB: The Government of India's stand is consistent on that. The Chief Minister of both the States concerned, the Governments of both the States, must agree mutually on what exactly should be the solution. When they agree mutually then we all will be happy...(Interruptions)...

THE DEPUTY CHARMAN: No semi-supplementaries ... (Interruptions) ...

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DR. SHRIKANT RAMCHANDRA JICHKAR: Madam, my second supplementary is that on the border a lot of Marathi-speaking areas are on the Karnataka side. Now even in Central Government institutions like the Posts and Telegraphs, banks, the Telephone Department, they use Kannada language. Kannada is compulsory in the schools. Now my question to the Home Minister is that at least in the Central Government institutions like Posts and Telegraphs, etc., whether they can make use of Marathi, Hindi and English in addition to Kannada?

SHRI M. M. JACOB: Madam, the Central Government has a policy in those parts as well as in other parts and English and Hindi are always followed as languages. But regarding the other parts, where Marathi is used or not used, that can be looked into.

डा॰ बापू कालवाते: उपसभापति महोदया, यह कई सालों का सवाल है।

SHRI SUBRAMANIAN SWAMY: You speak Marathi...(Interruptions)...

डा॰ बापू कालवाते :

No. no. I speak both.
कई दशकों का सवाल है और मुझे लगता है
कि यह सब लोग महसूस करेंगे कि वहां विवाद
है। यह तो महसूस करने लायक बात है,
क्योंकि वह चलता रहा है।

एक सम्मानित सवस्यः यह निर्विवाद था ।

डा॰ बापू कालदाते: यह निर्विवाद बात है कि वहां विवाद है। अब सवाल यह पैदा होता है कि वहां उस इलाके में जितने चुनाव आज तक हुए है उन सभी चुनावों में जो मराठी बहुभाषित लोग हैं, वह जीतते आए हैं। अब ये कहना बार-बार कि ये तो क्या दोनों बैठेंगे जब तय होगा तो हमारा उनको स्राधीर्वाद है ही।

भई ग्रगर दोनों बैठकर तय करें तो मध्यवर्ती सरकार के ग्राशीर्वाद की कोई ग्रावश्यकता नहीं है। सवाल ये है कि किसका उत्तर-दायित्व है? ग्रंत में जो राज्यों के बंटवारे होते हैं वह सीमा के विवाद होते हैं। उनका अंतिम उत्तरदायित्व केन्द्रीय सरकार का है, ऐसा हम मानते हैं। इसके लिए हमारा विल्कुल सवाल ग्रापके लिए स्पष्ट रूप से है।

श्रव ये तो जि कर जी ने जो कहा वह मैं भी कहते वाली था, उन्होंने कहा है। ये बड़ी ग्रापित है ग्रापके ऊपर कि कभी वहां जाते है तो उसका समर्थन करना पड़ता है। यहां श्रीप श्राते हैं तो सबको मिलकर कोई समर्थन करने की श्रावण्यकता ही नहीं महसूस होती है। बड़ी बुरी हालत है ग्रापकी, यह मैं जानता है।

में अगर आपसे पूछू क्या केन्द्रीय सरकार का जो भी कोई संवैधानिक उत्तरदायित्व है, उसको निभाने के लिए श्राप क्या ठोस कदम उठाने वाले हैं, यही हमारा श्रापके लिए सवाल है।

SHRI M. M. JACOB: Madam.. (Interruptions)

डा० **बापू कालदाते** : मैंडम, शंकर राव जं को कहने दीजिए ।

Please let the Home Minister reply

THE DEPUTY CHAIRMAN: Never mind.

DR. BAPU KALDATE: I have to listen to it from you, Sir.

THE DEPUTY CHAIRMAN: मराठी में You want him to reply in Marathi or Kannada.

DR. BAPU KALDATE: In Hindi or English.

SHRI S. B. CHAVAN: Madam, the Mahajan Commision has submitted its report to the Government of India There have been a large number of meetings held between Karnataka and Maharashtra. And we feel that if both were to agree, then it will facilitate the Government of India taking a decision in the matter.

DR. BAPU KALDATE: The problem is, they have not agreed to it in the last so many years.

SHRI B. K. HARIPRASAD: Madam, it is a foregone conclusion the people of Karnataka that Belgaum is a part and parcel of Karnataka. This Mahajan Commission was constituted on an agreement between the leaders of Karnataka and Maharashtra. This report was based on an enquiry after giving equal opportunities for both the sides to represent their cases. Madam, any progress and programme to be undertaken by the Karnataka Government is to impossible due to unnecessary interference and law order situation created by some of the Maharashtra leaders using this border dispute as an excuse. In view of this fact, I would like to know ... (Interruptions)

DR. SHRIKANT RAMCHANDRA JICHKAR: Is he pointing the question to the Home Minister?

SHRI B. K. HARIPRASAD: To some of the Maharashtra leaders. In view of that, I would like to know from the hon. Home Minister, who is a great statesman from Maharashtra, whether this Mahajan Commission report has a binding froce or not. If not, why not? Madam, I would like to have a specific answer from the hon. Home Minister.

'(HE DEPUTY CHAIRMAN: You can't ask as to who should answer...
(Interruptions) No, please, order...
(Interruptions) Mr. Jadhav, let us have order in the House. Mr. Haripusad, you can't point it to anyone. Let Mr. Jacob answer... (Interruptions)

SHRI B. K. HARIPRASAD: No. Madam, because we have been sand-wiched from all corners. Tamil Nadu wants Cauvery. Andhra wants Krishna. Maharashtra wants its border. We are left with nothing. (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Jadhav, please sit down...(Interruptions). This is not Zero Hour, Please sit down...(Interruptions). If you just get up like this...(Interruptions) Let me identify...(Interruptions)

SHRI VITHALRAO MADHAVRAO JADHAV: $I_{\rm S}$ he taking objection to it? He belongs to Maharashtra.

THE DEPUTY CHAIRMAN: Mr. Jadhav, Please.

SHRI M. M. JACOB: A commission's report cannot be made binding unless both the parties agree. Both the concerned parties should say that they agree to the Commission's report.

THE DEPUTY CHAIRMAN: Mr. Pramod Mahajan.

श्री प्रमोद महाजन : उपसभापति महोदया. में यह स्पष्ट करना चाहंगा कि जिस महाजन ग्रायोग की चर्चा हो रही है, उससे मेरा कोई संबंध नहीं है। उपसभापति कर्नाटक सीमावार-भाषावार पात महाराष्ट रचनाकी उपज है। ग्रन्य राज्यों में भी इसी प्रकार के विवाद है **ग्रौर भाषावार प्रांत**ं रचना के कारण भाषिक ग्रहकार भी बढ़ा है।इस तथ्य को देखते हुए क्याकेल्टः ः सरकार भाषावार प्रात की रचना की समीक्षाः कर कर इसका स्थाई समाधान ढुंढने की जो दितीय राज्य पुनर्गठन भायोग सैकेंड स्टेट रिग्रागेनाइजेशन कमीशन, इस पर विचार करेगी?

SHRI S. B. CHAVAN: As the first States Reorganisation Commission has created a lot of problems, we do not want to add any more.

DR. MURLI MANOHAR JOSHI: But we want you to solve it. THE DEPUTY CHAIRMAN: Mr. Subramanian Swamy, don't create a problem. Only ask a question.

SHRI SUBRAMANIAN SWAMY: Midam, I cannot create any problem because my wife is from Maharashtra and my parents have settled down in Karnataka. So, I am truly neutral in this matter. Now, I want only one answer to a very simple, straight question... (Interruptions)... I want only one answer to a very straight question and a straight, short answer, namely: Does the Government of India consider Belgaum a closed issue or is it still an open issue?

SHRI S. B. CHAVAN: Madam, so long as the Government of India does not take a final decision in the matter, the whole thing is open.

THE DEPUTY CHAIRMAN: But not for many more supplementaries ... (Interruptions) ... Question No. 402.

SHRI SUSHILKUMAR SAMBHA-JIRAO SHINDE: Madam, I belong to that affected area...(Interruptions) ...I belong to that affected area and our villages are going...(Interruptions).

THE DEPUTY CHAIRMAN: That is another question...(Interruptiotns)
...I will let you question in your name.

SHRI SUSHILKUMAR SAM-BRAJIRAO SHINDE: It is not a question. You don't allow me to ask the next question but allow me to have a teply on this question because I come... (Interruptions)...

'THE DEPUTY CHAIRMAN: O.K.

If you withdraw your supplementary
in the next question, I will allow you
... (Interruptions). Please... (Interruptions)... Please...

श्री स् शीलकुमार सम्भाजीराव शिन्दे : उपसभापति महोदया, कर्नाटक के भी सभी मेरे भाई कह रहे हें कि . . . (व्यवधान) . . सभी मेरे भाई कह रहे हें कि (व्यवधान)

उपसभापति : प्लीज, एक सिनट क्किए ना...(व्यवधान)...

Please sit down. Please, I request Members to take their seats... (Interruptions)...Please take your seats... (Interruptions)...Please take your seats... (Interruptions) I request you to take your seats... (Interruptions)...Please take your seats... (Interruptions)...I say, please take your seats... Please...

श्रापजरा व हिए ना, एक मिनट बैठि
... (व्यवधान).
Please take your seats. Please take
...(Interrauptions)...I did not announce it. Please take your seat I
say. Please...

श्री सुशीलकुमार सम्भाजीराव शिन्वे: उपसभापति महोदया जी, हमारे सांश्री कर्नाटक के जो सहयोगी हैं वह भी कह रहे हैं कि शोलापुर .. (व्यवधान).

क्षी मुरली मनोहर जोशी: ग्रापने सबका बैठने के लिए कहा है वह कैसे खड़े हें (ट्यवधान)

उपसभापति: बैटिए ना । देखिए इत्तरी छोटी-छोटी बातों पर् ख्रापत्ति नहीं करते : आप इतने सोनियर मेमबर है (व्यवधान) It is entirely up to the Chair. Please take your seat...(Interruptions)... Mr. Dave, please take your scat. when I am standing, please sit down. It is entirely the prerogative of the Chair—Don't question me to ask with I feel should ask. Please don't question...(Interruptions)... I have given my decision...(Interruptions)...

श्री मुरली मनोहर जोशी: आपने 401 वंद कर दिया था . (व्यवधान)

THE DEPUTY CHAIRMAN: There is no question of it. Once I have called another name, I am not going to listen any more. Please don't waste time...(Interruptions)...

श्री मुरली मनोहर जोशी: लेकिन सदन में श्राप ये नयी पर-परा डाल रही हैं ... (ब्यबधान)

उपसभावितः ग्राप बैटिए, मैंने कोई नयी परभ्परा नहीं डाली है, ग्राप लोग सब डाल रहे हैं...(व्यवधान) बोलिए...(व्यवधान) बैठ आइए ना(व्यवधान)

भी मुरनी मनोहर कोशी: महोदया... (व्यवधान)

जनसभापति: ग्राप बैटिए तो... (ध्यवधान)

भी मुरली मनोहर जोशी: महोदया, यह बिलकुफ नयी परम्परा है . . . (व्यवद्यान)

THE DEPUTY CHAIRMAN: I say, please. Why do you want to waste the Question Hour? I want to cover more questions... (Interruptions)... I want to cover more question... (Interruptions). Please I want to cover more questions.

श्री अवली मनोहर जोशी: ग्रापने 402 कह दिया था मैडम . . . (व्यवधान)

THE DEPUTY CHAIRMAN: Don't you want me to cover more questions? Ask as many as you like... (Interruptions) I want to cover more questions If you don't want more questions to be covered, I have no objection... (Interruptions)...

श्री मुरली धनोहर जोसी: हम तो चाहते हैं लेकिन धाप घगर ऐसा कहेंगी तो सवाल कैसे बढ़ेगा आगे ... (व्यवधान)...

उपस्थापति : बैठिए . . . (व्यवधान)

डा० बापू कालदाते : एक सवाल पैदा हो गया कि श्रीर भी दूसरे लोग सवाल पूछना चाहेंगे ... (व्यवधान)

उपसभापति : बैठिए ना . . . (व्यवधान) बैठिए . . . (व्यवधान) Please. I say please.. (Interruptions) I tell you nothing is going on record without my permission... (Interruptions)... I say nothing will go on record without my permission... I am very serious. You please be serious. Please, I request you to sit down.

to Question

देखिए ग्रापको मैंने इजाजत नहीं हैं; ग्राप बैठिए दवे साहव Why do you want to create. (Interruptions)...Question Hour is the right of every Member. If he says he is affected by that why do you want a departure for everything? What is the harm?

भी मुरली मनोहर जोती: (काइभान) हम ग्रापको सहायता करना चाहते हैं (व्यवधान)

SHRI KAMAL MORARKA: Madam, you have already called the next question...(Interruptions)...

THE DEPUTY CHAIRMAN: There is nothing wrong in it all all... (Interruptions). This is not proper at all. I am very sorry that for everything there is unnecessary wasting of time... (Interruptions)...

भी मुरली मनोहर जोशी : वेस्टिंग टाइस नहीं है मैडस । सदन में भविष्म में परम्परा बनी खेडसमिलए ग्राग्रह कर रहे हैं । ...(व्यवधान)

उपस्ताति : बैठिए, ग्रांप सदन में माये हें ग्रापकी हम इज्जत करते हैं। सहद इसका मतलब नहीं हैं कि बिना बुलाये भी सब खड़े हो जाते हैं रोज।..(ध्यवधान)

श्री मुरली मनोहर जोशी : क्या करें । ... (व्यवद्यान) ...

उपसभाषति: बोलिए जुल्दी संक्षेप में बोल कर खत्म करिये।

श्री सुरीतकुमार सम्भाजीराव ज़िंदे : उपसभापति महोदया, सीतापुर ज्यसभापति : ग्राप एकदम सक्षेप में बोलिए । मुझ ग्रागे जाना है । बहुत टाइम खत्म हो गया ।

श्री सुशीलकुमार सम्भाजीराव शिदे : बहुत संक्षेप में कहूंगा । सीलापुर अफेक्टिड एरिया है । जहां पश्चिम सोलापुर, उत्तरी सोलापुर में कम से कम 30-40 बैटके हों गई हैं । जहां जनता दल की भी सरकार थी, कर्नाटक में भी भारत सरकार में भी थी । विरोधी दल की सरकार थी कोइलिशन । वहां भी अलग सरकार थी तब भी ...

श्रउपसभापति ब आप जल्दी बोल दीजिए (व्यवधान)

भी प्रमोद महाजन : ग्राप इसके सदस्य थे (व्यवधान)

श्री सुशीलकुमार सम्भाजीराव शिदे : उपसभापित महोदया, यह बहुत बेसिक सवाल है । यह लोग कह रहे हैं। बालने नहीं दे रहे हैं, ये लोग प्रडंगा, डाल रहे हैं। इसलिए में यह पूछना चाहता हूं कि यदि वहां के जो लोग हैं, बेलगांव में रहते हैं उस प्रांत के लिए यदि वह मांग करते हैं हमारे लिए बेलगांव केन्द्र शासित करे तो सरकार करना चाहती हैं वया ?

SHRI H. HANUMANTHAPPA: Madam,...(Interruptions)...

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SHRI M. M. JACOB: There is no proposal. Madam, there is no proposal for a Union Territory (Interruptions)...

SHRI SOMAPPA R. BOMMAI: Madam, I want to ask...(Interruptions)...

THE DEPUTY CHAIRMAN: I would show you the rule...(Interruptions)

SHRI SOMAPPA R. BOMMAI: Madam, this is a very important question... (Interruptions)...

SHRI KAMAL MORARKA: Madam, you cannot allow one and disallow another... (Interruptions)...

right. We are discussing the border dispute only... (Interruptions)... Mr. Joshi, you are a senior Member now of this House. I am not giving you the permission. I have identified Mr. Bommai. You don't have to argue for him. I can see him. I must announce that the previous Chairman has given a ruling that on a day in a week in which the proceedings are covered on the television, only one supplementary would be allowed to a Member. I cannot allow him a second time. You are making me break the rules... (Interruptions)...

SHRI SOMAPPA R. BOMMAI: Madam, this is an important question ... (Interuptions)...

SHRI KAMAL MORARKA: Madam, there cannot be a ruling on the basis of the TV coverage...(Interruptions)...

THE DEPUTY CHAIRMAN: I have not given the ruling...(Interruptions)

SHRI KAMAL MORARKA: Madam, there cannot be a ruling on TV... (Interruptions)... There cannot be a ruling on the basis of the TV coverage... (Interruptions)...

THE DEPUTY CHAIRMAN: You do not know. Please sit down. (Interruptions)...You don ot know about it... (Interruptions)...Yes, Mr. Bommai... (Interruptions)...we are only discussing Karnataka, No problem... (Interruptions)...

SHRI SOMAPPA R. BOM-I was sur-Madam MAI: given at the answer prised by the Home Minister that the Belgaum question is stil open. This is a very strange answer coming from the Home Minster. I do not whether he is aswering as a repfesentative of Maharashtra or as a re-India (Interruppresentative of tions) ...

SHRIMATI JAYANTHI NATA-RAJAN: Madam, he cannot ask this question. This is not the point... (Interuptions)...

SHRI SURESH KALMADI: Madam, this is the most unfortunate remark ... (Interruptions) ... It is the most unfortunate remark, Madam... (Interruptions) ...

SHRI V. NARAYANASAMY; Madam, he should withdraw his remark...(Interruptions)...

SHRI SURESH KALMADI; Madam, it is a very very unfortunate remark ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Order, order . . . (Interruptions) . . . Order, order . . . (Interruptions) . . .

SHRI SURESH KALMADI: Please take back your remarks, Mr. Bommai...(Interuptions)...

THE DEPUTY CHAIRMAN: Order, please ... (Interruptions) ...

SHRI SOMAPPA R. BOMMAI: Madam, ... (Interruptions) ...

SHRI V. NARAYANASAMY: Let him withdraw the remark. (Interruptions)...

SHRI SURESH KALMADI: Let him withdraw the remark ... (Interruptions)...

SHRI SOMAPPA R. BOMMAI: Madam, I am also in an embrassing position...(Interruptions)...I was the Chief Minister of Karnataka...(Interruptions)

SHRI SURESH KALMADI: Are you withdrawing it or not? It is a very unfortunate remark against the Home Minister. He must withdraw his remark. (Interruptions) Are you still the Chief Minister of Karnataka or are you a Member of Parliament?

SHRI SOMAPPA R. BOMMAI: I am also the President of a National Party. Therefore, I have got a view ... (Interruptions) That is why I am suggesting... (Interruptions)

SHRIS. K. T. RAMACHANDRAN: Chavanji is the Home Minister. He is not the leader of Maharashtra... (Interruptions)

SHRI SOMAPPA R. BOMMAI: I would ask the Home Minister to call both the Chief Ministers and also... (Interruptions)...have a negotiation... (Interruptions)

SHRI S. K. T. RAMACHANDRAN: He should withdraw his remark.

THE DEPUTY CHAIRMAN: I will look into the record. (Interruptions)

SHRI S. K. T. RAMACHANDRAN: He should withdraw his remark against the Home Minister.

THE DEPUTY CHAIRMAN: I will look into the record and I will remove if anything is said against the Home Minister. (Interruptions)

श्री एस॰ एस॰ अहसुवालिया: महोदया, धोड़ी देर के बाद ये बोलेंगे कि ग्राप भी महाराष्ट्र के हैं। इस तरह के ग्रारोप लगाना बड़ा दुर्भाग्यपुर्ण है। ये एक पार्टी के माननीय अध्यक्ष हैं। उनके द्वारा यह ग्रारोप लगाया दुर्भाग्यपूर्ण...(ध्यवधान)

SHRI S. K. T. RAMACHANDRAN: $H_{\rm C}$ is a senior leader...

THE DEPUTY CHAIRMAN: Please take your seats.

AN HON. MEMBER: It is a Question Hour or a ZeroA Hour? (Intertuptions)

THE DEPUTY CHAIRMAN: Please take your seats. (Interruptions) I say, please take your seats.

श्री एस. एस. अहलुवालियाः भ्रपने मन्द नापस लें। ऐसे मन्दों का प्रयोग करना गलत है . (व्यवधान) THE DEPUTY CHAIRMAN: I say, please take your seat.

भी एस० एस० अहलुवालिया: यह बड़ा दुर्भाग्यपूर्ण है। ये ग्रपने शब्द वापस लें ...(व्यवधान)...

THE DEPUTY CHAIRMAN: मैं रिकार्ड देखूगी ।

I will look into the record. You please sit down. I will look into the record. Nothing derogatory will go against the Home Minister. I will look into the record. Leave it to me, please. (Interruptions) I will see the record.

SHRI S. S. AHLUWALIA: He should withdraw his words. (Interruptions)

THE DEPUTY CHAIRMAN: Please sit down.

SHRI AJIT P. K. JOGI: He is the President of a National Party, a responsible man. He should take his words back. In all humility, please take your words back. (Interruptions)

THE DEPUTY CHAIRMAN: Please take your seats. (Interruptions) Mr. Narayanasamy, please take your seat. (Interruptions) Mr. Ahluwalia, I am not permitting. (Interruptions) Anything spoken without my permission is not going on record. Please sit down.

SHRI S. K. T. RAMACHANDRAN:

SHRI S. S. AHLUWALIA: **

THE DEPUTY CHAIRMAN: Please take your seats. (Interruptions) Let us not have a dispute over here. We are discussing...(Interruptions)

I am not permitting. Please sit down. (Interruptions)

ग्राप सब बैठ जाइये ।

Now, we are discussing the border dispute. Let us not start a dispute in the House itself. It is very funny. There is no border in this House. Everybody is mingled together. Come on, Let us go aheal.

SHRI SURESH KALMADI: Before he answers, he should withdraw his remark...

THE DEPUTY CHAIRMAN, I will look into the record.

SHRI SURESH KALMADI: He is the Home Minister of the country. (Interruptions)

THE DEPUTY CHAIRMAN: It is not going on record. (Interruptions) Mr. Narayanasamy, please sit down. I will look into the record. (Interruptions)

THE DEPUTY CHAIRMAN: I will look into the record and then I will give my ruling... (Interruptions) I didn't hear. But nothing against the Home Minister will go on record. (Interruptions) Please sit down. This is not proper. This is not at all becoming of the Members of Parliament. I am very sorry.

SHRI S. S. AHLUWALIA: He is the head of a national political party. He should withdraw his remarks. Why did he say it? Everybody is an Indian here... (Interruptions).

महोदया, भारतीयता को ये लोग झेनीय-वाद में बॉट रहे हैं। कोई भी गृह मंत्री बने उसको ग्रगर इस तरह से कहा जाय तो यह ग्रच्छी बात नहीं है।

SHRI KAMAL MORARKA: There is nothing to expunge. What lid he say? He only asked, when the Home Minister said that Belgaum question is open, whether he was speaking as the Home Minister or a representative of Maharashtra...(Interruptions)... There is nothing to expunge.

^{**}Not recorded.

श्री सुरेन्द्रजीत सिंह अहल् वालिया : इन्हें भ्रपने शब्द वायस लेन चाहिये। . . . (व्यवधान)

THE DEPUTY CHAIRMAN: No, I am not permitting.

SHRI SURESH KALMADI: A specific allegation was made by him. These remarks should not go on record. This is against the Home Minister. This should not be allowed to go on record... (Interruptions).

THE DEPUTY CHAIRMAN: Please sit down. Please take your seats. I request everyone to sit down, including you. Please sit down. take your seats. This is not proper. I am not going to permit any Member who speaks without my permission. No, I will not allow. This is not proper.

SHRI KAMAL MORARKAthere is nothing unparliamentary in what h_e said. They only want to hold the House to ransom... (Interruptions).

SHRI V. NARAYANASAMY: He is accusing the Home Minister. you supporting him?

THE DEPUTY CHAIRMAN: Narayanasamy, I have said that I will look into the record. I am very sorry that Members are wasting the Question Hour which is their right to ask questions. I have already said that I will look into the record see and if there is anything derogatory against any Member, and in this case against the Home Minister, that will not go on record. That the matter.

SHRI CHATURANAN MISHRA: Will all this come on the T.V.?

THE DEPUTY CHAIRMAN: Yes. that will come on the T.V.

SOMAPPA R. BOMMAI: When Chavanji was the Chief Minister, he and myself had 2-3 meetings. We had come nearer to an amicable solution. Now, as the hon. Home Minister, he has in his knowledge the problem and I want to know whether he will call both the Chief Ministers and make a fresh effort to sort it out ami-

to Question

SHRIS. B. CHAVAN: If both the State Governments were to agree, certainly I will be happy... (Interruptions).

THE DEPUTY CHAIRMAN: Please, Let him answer.

SHRI S. B. CHAVAN...to both the Chief Ministers.

SHRI MENTAY PADMANABHAM: We did not hear what the Home Minister said.

THE DEPUTY CHAIRMAN: him answer.

बोलिए होम मिनिस्टर साहब । . . . (ध्यवधान) . . श्राप बैठ जाइये । प्लीज सूनने दोजिये ।

SHRIS. B. CHAVAN: I have already replied that if both the State Governments were to agree, certainly we will be too happy to call both of them.

SHRI H. HANUMANTHAPPA; We want half-an-hour discussion on this question.

THE DEPUTY CHAIRMAN: write to me and I will see. Next question No. 402.

Irrigation Project of Maharashtra

*402 SHRI VITHALRAO MAD-HAVRAO JADHAV:

> SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE:

Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

(a) whether the medium/minor irrigation Project of Jalod, Dhule,

The question was actually asked on the floor of the House by Shri Vithalrao Madhavrao Jadhav.